

**GOVERNMENT OF INDIA  
RURAL DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:662  
ANSWERED ON:15.03.2012  
IMPLEMENTATION OF MGNREGS  
Jindal Shri Naveen

**Will the Minister of RURAL DEVELOPMENT be pleased to state:**

- (a) the national average of percentage of household that have completed 100 days employment, the national average of number of days of employment per household and the national percentage of women employed under the Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS) during each of the last three years and the current year;
- (b) whether the corresponding figures for the districts most affected by Left-wing Extremism is lower than the national figures during this period;
- (c) if so, the details thereof alongwith the reasons therefor;
- (d) whether other rural development schemes are also being affected adversely in these districts;
- (e) if so, the details thereof; and
- (f) the steps taken by the Government to improve the implementation of MGNREGS and other rural development schemes in these districts?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI PRADEEP JAIN 'ADITYA')

(a) to (c): Under Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGA), the details of average percentage of households that have completed 100 days, number of days of employment per household and women participation at the National level and for districts identified for Integrated Action Plan (IAP) affected by Left Wing Extremism (LWE) during last three years and current year are given in Annexure. Except in 2008-09, the performance in IAP districts has been better than National average. The following initiatives have been undertaken for effective implementation of MGNREGA in Integrated Action Plan (IAP) districts affected by left wing extremism:

1. To ensure timely wage payment to the MGNREGA workers, cash wage payments has been allowed in areas where the outreach of Banks/Post Offices is inadequate.
2. To ensure adequate human and technical support to the district and sub-district levels for implementing MGNREGA, the Ministry has suggested that States can deploy core professional staff namely Panchayat Development Officer and Technical Assistant in each Gram Panchayat of the Left Wing Extremism (LWE) affected Districts.
3. Ministry has Issued notification allowing construction of play grounds under MGNREGA in districts as identified by the central government for Integrated Action Plan vide notification dated 20.10.2011

Prime Minister Rural Development Fellows will be appointed in IAP districts for fixed duration to provide managerial support to district administration in the implementation of rural development programmes.

(d) to (f): From data reported by various States, there does not seem to be any significant adverse effect on the performance of Swarnajayanti Gram Swarajgar Yojana (SGSY)/National Rural Livelihoods Mission (NRLM) in the Left Wing Extremism affected districts.

The Pradhan Mantri Gram Sadak Yojana (PMGSY) is being implemented in rural areas of the country including LWE affected districts. Due to incidents of violence in LWE affected districts, the contractors are not coming forward for bidding which delays the implementation of the Scheme. The average utilization of funds in LWE affected districts is below the national average utilization. Law and order is a State subject. However, for effective implementation of PMGSY and for incentivizing the contractors in LWE affected/ IAP districts some of the major relaxations made in the PMGSY guidelines are as follows:

- i. All habitations in Integrated Action Plan (IAP) districts, whether in schedule-V areas or not, with a population of 250 and above (in 2001 census) will be eligible for coverage under PMGSY as against the population of 500 in other areas.
- ii. In Integrated Action Plan (IAP) districts, cost of bridges up to 75 meters under PMGSY will be borne by the Government of India as

against 50 meters for other areas.

iii. In case of LWE/IAP districts, the minimum tender package amount is reduced to Rs. 50 lakh.

iv. The time limit up to 24 calendar months would be allowed for completion of work. However, no extra liability, if any, on account of cost escalation shall be met from the programme fund provided by the Ministry of Rural Development, Government of India.

v. While formulating estimates and preparing DPRs, cost of insurance premium against risks such as damaging or burning of plants and machinery etc. of contractors can also be included.

Indira Awaas Yojana, is being implemented in the rural areas of all States/UTs except Delhi and Chandigarh under which financial assistance is provided to rural BPL households for construction of dwelling units. To help the target group in these areas as a special consideration, the IAY Scheme Guidelines have been relaxed and modified as below:-

(i) These districts are now treated as difficult areas and are eligible for higher rate of unit assistance of Rs. 48,500/-provided in hilly/difficult areas.

(ii) The district administration has been allowed to construct houses for the old aged, widowed and physically handicapped persons if they so desire.

(iii) Cluster approach has been requested to be adopted in these districts for facilitating better convergence of amenities and for accelerated development in these areas.

(iv) Rs.300 per house is allowed to be utilized towards monitoring, technical support and maintenance of IAY-MIS in these districts.